

(b) Messrs. Krebs & Cie, Paris (France) on a fee of Rs. 1 lakh.

(c) The firm was engaged by the Government of Rajasthan at their discretion.

Capture of Foreign Textile Markets by China

*965. { Shri P. C. Borooah:
Shri Raghunath Singh:
Shri Onkarlal Berwa:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that Chinese textiles are offering a very tough competition to Indian fabrics, both in the nearer foreign markets like Burma and in European markets; and

(b) if so, the steps Government propose to take to face the competition?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) The following steps have been taken to meet competition in foreign markets:

- (i) keeping in view the fact that there has been increasing demand in the world market for processed and finished goods, Government have been giving all possible assistance to the textile mills to produce more of processed cloth;
- (ii) adoption of the voluntary export scheme by the Cotton Textile Industry since July, 1962; and
- (iii) market surveys are carried out through various agencies in the overseas markets so as to assess the exact requirements of the overseas buyers.

Heavy Engineering Projects in U.P.

2078. { Shri Sarjoo Pandey:
Shri J. B. Singh:

Will the Minister of **Steel and Heavy Industries** be pleased to state:

(a) the number of new heavy engineering projects proposed to be located

in U.P. during the Third Plan period; and

(b) whether Government propose to establish any such project in Eastern U.P.?

The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi): (a) 39 (2 units in the public sector and 37 units in the private sector).

(b) Yes; one unit in public sector is proposed to be established in Eastern U.P.

Khadi and Village Industries Board in Orissa

2079. { Shri Rama Chandra Mullick:
Shri Ulaka:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) the total amount sanctioned to the Khadi and Village Industries Board in Orissa during the Third Plan period; and

(b) the amount given or proposed to be given out of the fund to the said Khadi and Village Industries Board during 1962-63 and 1963-64?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Funds are sanctioned to the Khadi and Village Industries Board in Orissa on a year to year basis and not for the whole of the Third Plan period.

(b) Rs. 28.46 lakhs as grant and Rs. 40.30 lakhs as loans were disbursed to the Orissa State Khadi and Village Industries Board during the first two years of the Third Plan, viz. 1961-62 and 1962-63 (upto 31st December, 1962). For 1963-64, Rs. 18.10 lakhs as grant and Rs. 62.76 lakhs as loan are proposed to be given.

Coir Industries in Orissa

2080. **Shri Rama Chandra Mallick:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the total amount sanctioned for the development of the Coir Industries in the Third Plan period;

(b) the amount sanctioned for the improvement of the Coir Industries for the State of Orissa out of the total fund for the Plan period; and

(c) the amount given or proposed to be given for 1962-63 and 1963-64 for the said Industries to Orissa?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) An allocation of Rs. 2.34 crores for State Schemes and Rs. 0.75 lakhs for Central Schemes for development of Coir industry has been made for the Third Five Year Plan.

(b) Rs. 3.00 lakhs has been allocated for development of Coir industry in the State of Orissa during the Third Five Year Plan out of the allocation of Rs. 3.34 crores.

(c) A loan of Rs. 2,000 has been sanctioned to the Government of Orissa during 1962-63 for development of Coir industry in that State. The financial assistance for 1963-64 will be sanctioned on the basis of the actual expenditure incurred by the State Government for development of Coir industry during that period.

Assembly Constituency of Muzaffarpur (Bihar)

2081. Shrimati Ramdulari Sinha: Will the Minister of Law be pleased to lay on the Table a statement showing comparative figures of total population of each Assembly constituency of Muzaffarpur district (Bihar) according to latest and earlier census and also those of Scheduled Castes?

The Deputy Minister in the Ministry of Law (Shri Bibudhendra Mishra): A statement showing the total population and the Scheduled Caste population of each Assembly constituency of Muzaffarpur District (Bihar) according to 1951-Census is laid on the Table of the House. [*Placed in the Library, see No. LT-1169/63*]. The corresponding figures for these constituencies according to the 1961 Census will not be available until the delimitation Commission completes its work in respect of these constituencies.

Purchases by Department of Supply

2082. Shri Sidheshwar Prasad: Will the Minister of Economic and Defence Co-ordination be pleased to state:

(a) the names of the countries from whom purchases were made by the Department of Supply in 1962-63;

(b) the items of purchases and value thereof; and

(c) the programme of purchase for the year 1963-64?

The Deputy Minister in the Ministry of Economic and Defence Co-ordination (Shri Jaganatha Rao): (a) and (b). The information is given in the statements I and II laid on the Table of the House. [*Placed in the Library, see No. LT-1170/63*].

(c) It is not possible to give the names of countries and the items which will be purchased from them during 1963-64 as it will depend on the nature of stores to be purchased and offers received.

Ambar Charkha Training Courses in Orissa

2083. Shri Ulaka: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Ambar Charkha training courses conducted in Orissa during 1961-62 and 1962-63;

(b) the total number of trainees who took part; and

(c) the total expenditure incurred so far during the aforesaid periods?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) to (c). The required information is being collected and it will be laid on the Table of the House in due course.

Small Scale Industries in Orissa

2084. Shri Ulaka: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any loan has been granted to Orissa for the Development